**Annexure-5**

**Name of the corporate debtor: Fairwealth Housing Private Limited; Date of commencement of CIRP: 01-06-2022; List of creditors as on: 17-06-2024**

**List of operational creditors (Workmen)**

| Sl. No. | Name of authorised representative, if any | Name of workman | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not a dmitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |